

## Citizen Centric Services

| Sr. No. | 28 Citizen Centric Services   | Judicial Court Complex                 |
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| 1.      | Filing at Judicial Services Center and generation of Receipt containing filling number.   | Solan,Kasauli,Nalagarh                 |
| 2.      | Push SMS and E-mail facility on filing, registration, listing and disposal of case.   | Solan                                  |
| 3.      | Only date of framing of issues is to be reflected. Framing of issues is to be done by Ld. Judge.  | Solan,Kasauli,Nalagarh,Arki,Kandaghat  |
| 4.      | Template for writing judgments given name of court, title, name of parties and date of filing of case.  | Solan,Kasauli,Nalagarh,Arki,Kandaghat  |
| 5.      | Judgments are to be stored in Server, which can be accessed by authorized persons from Court or Copying Agency etc.   | Solan,Kasauli,Nalagarh,Arki,Kandaghat  |
| 6.      | Judgment on Internet Website with search facility.  | Solan,Kasauli,Nalagarh,Arki,Kandaghat. |
| 7.      | Forms for generation of statements, reports and the registers in the prescribed format (abiding by the statutory requirement) to be made available on Intranet (LAN). | Solan,Kasauli,Nalagarh,Arki,Kandaghat  |
| 8.      | Automatic Caveat Checking   | Solan,Kasauli,Nalagarh,Arki,Kandaghat  |
| 9.      | Cause List on Internet (with Searchable Fields)   | Solan,Kasauli,Nalagarh,Arki,Kandaghat  |
| 10.     | Court Diaries and Court Calendars to be generated automatically.  | Solan,Kasauli,Nalagarh,Arki,Kandaghat  |
| 11.     | Performance Assessment Reports to be generated on set parameters accessible to the Judge himself and his inspecting judges.   | Solan,Kasauli,Nalagarh,Arki,Kandaghat  |

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| 12. | <p>Case Status on Internet:</p> <ol style="list-style-type: none"> <li>1) Case number</li> <li>2) Case Title</li> <li>3) Advocate name</li> <li>4) Court</li> <li>5) Location of Court</li> <li>6) Next date of hearing</li> <li>7) Purpose of listing</li> <li>8) How many times listed for same purpose?</li> <li>9) Lower Court details. If matter is pending in high court.</li> <li>10) If matter is pending in lower court then information as to whether any appeal/revision has been filed against an order/judgment.</li> </ol>     | Solan,Kasauli,Nalagarh,Arki,Kandaghat |
| 13. | Orders are to be stored in the Server, which can be accessed by authorized persons from Court or Copying Agency etc.   | Solan,Kasauli,Nalagarh,Arki,Kandaghat |
| 14. | Daily Orders on Internet Website.  | Solan,Kasauli,Nalagarh,Arki,Kandaghat |
| 15. | <p>Website for each District Court:</p> <ol style="list-style-type: none"> <li>1) Websites for each district court. Templates to be designed by NIC.</li> <li>2) Updation and customization should be user friendly.</li> <li>3) Court Forms, requirements and sample pleadings for litigants and lawyers on Website.</li> <li>4) Judges on Leave information on District Court Website with details about Courts handling his/her cases.</li> <li>5) List of Police Station with concerned Courts to which those police stations</li> </ol> | Solan,Kasauli,Nalagarh,Arki,Kandaghat |

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|     | <p>are attached.</p> <p>6) Information regarding pecuniary and territorial jurisdiction of courts.</p> <p>7) Information on Section/Act wise punishment and bailable/non-bailable.</p> |                                       |
| 16. | Complete Court Fee structure on the District Court Website.  | Solan,Kasauli,Nalagarh,Arki,Kandaghat |
| 17. | Written Statement Filing Date/Status on the Internet.  | Solan,Kasauli,Nalagarh,Arki,Kandaghat |